

**IN THE INCOME TAX APPELLATE TRIBUNAL
HYDERABAD BENCHES "A": HYDERABAD
(THROUGH VIRTUAL CONFERENCE)**

**BEFORE SMT. P. MADHAVI DEVI, JUDICIAL MEMBER
and
LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

ITA No. 694/H/2017 Assessment Year: 2013-14		
Hyderabad Mutual Benefit Society, Hyderabad. PAN - AAATH 2738Q (Appellant)	Vs.	Income-tax Officer, Ward - 5(3), Hyderabad. (Respondent)
Assessee by:	Shri B. Satyanarayana Murthy	
Revenue by:	Shri Sunil Kumar Pandey	
Date of hearing:	06/04/2021	
Date of pronouncement:	07/04/2021	

ORDER

PER L.P. SAHU, A.M.:

This appeal filed by the assessee for AY 2013-14 is directed against CIT(A) - 10, Hyderabad's order dated 11/11/2016 involving proceedings u/s 143(3) of the Income Tax Act, 1961 ; in short "the Act".

2. At the outset, the ld. counsel for the assessee submitted that that the assessee has opted to avail the benefit under the 'Direct Tax Vivad Se Viswas Scheme-2020'

in prescribed Form No.1 & 2 and received Form(s)-3 in tune thereto, and therefore, requested the Bench to permit to withdraw this appeal of the assessee. In this connection, he referred his letter dated 05/04/2021, which has been sent by email to official email address of ITAT, which is placed on record.

3. Having regard to the facts and circumstances of the case, we are inclined to dismiss the appeal of the assessee as withdrawn since the assessee has preferred to avail the Vivad-se-Vishwas Scheme by filing Form No.1 & 2 and received Form(s)-3 in tune thereto, with a rider that it shall be very much open for the assessee to file for revival of this case, if the settlement benefit under the scheme is denied to it for technical reasons.

4. In the result, assessee's appeal is dismissed in above terms.

Pronounced in the open court on 7th April, 2021.

**Sd/-
(P. MADHAVI DEVI)
JUDICIAL MEMBER**

**Sd/-
(L.P. SAHU)
ACCOUNTANT MEMBER**

Hyderabad, Dated: 7th April, 2021.

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copy to :

1	<i>Hyderabad Mutual Benefit Society, C/o Venugopal & Chenoy, CAs., 4-1-889/16/2, Tilak Road, Hyderabad - 500 001</i>
2	<i>ITO, Ward - 5(3), Hyderabad.</i>
3	<i>CIT(A) - 10, Hyderabad</i>
4	<i>Pr. CIT - IV, Hyderabad.</i>
5	<i>ITAT, DR, Hyderabad</i>
6	<i>Guard File.</i>